

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

5

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/94/230/HDB/2017
NAME OF THE COMPANY	Shri Shakti Schools Pvt Ltd, Kaayapa Developers Pvt Ltd & Kataksha Developers Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Isha Sinha	Advocate	isha.sinha@tatvarelegal.com, 7406888858	Isha Sinha

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Ms. Isha Sinha, Learned Counsel for the Petitioner.

Post the case on 21.09.2017.


Member (T)


Member (J)

Bm